## Central Administrative Tribunal Principal Bench

CP-431/2017 In OA-323/2015

## New Delhi, this the 19th day of April, 2018

Hon'ble Mrs. Jasmine Ahmed, Member (J) Hon'ble Mr. Uday Kumar Varma, Member (A)

- Sh. B.M.S. Rawat,
  Aged about 59 years,
  S/o Sh. N.S. Rawat,
  R/o RZ-67, Durga Vihar,
  Phase-II, Gali No. 9,
  Nazafgarh, New Delhi-110043.
- Sh. Raj Anand Semwal, Aged about 57 years, S/o Sh. Shankar Prasad, R/o 177-F/12, Ward No. 2, Mehrauli, New Delhi.

(through Sh. S.K. Gupta)

Petitioners

Versus

- Sh. P.K. Gupta, Commissioner, North Delhi Municipal Corporation, Civic Centre, S.P.M. Road, J.L.N. Marg, Minto Road, New Delhi-110002.
- Sh. P.K. Goyal, Commissioner, South Delhi Municipal Corporation Civic Centre, S.P.M. Road, J.L.N. Marg, Minto Road, New Delhi-110002.

Respondents

(through Sh. R.N. Singh for R-1 and Sh. R.K. Jain for R-2)

## ORDER (ORAL)

## Mrs. Jasmine Ahmed, Member (J)

Learned counsel for the respondents states that they have already complied with the orders of this Tribunal to which learned counsel for the petitioners agrees.

2. This Contempt Petition is accordingly disposed of. Notices issued to the respondents are discharged.

(Uday Kumar Varma) Member (A)

(Jasmine Ahmed) Member (J)

/ns/